


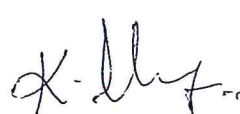
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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/388/ (IB)/2017
NAME OF THE PETITIONER(S) : APAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G.E.T. POWER LTD
UNDER SECTION : 433 (E) (F)

| S.No. | NAME (IN CAPITAL) | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|-------------------|---------------------------------------|---|
| 1 | P.R.MURALI | ADVOCATE for Petitioner |  |
| 2 | K. Mahender | Advocate for Respondent |  |

ORDER

Counsel representing both the parties are present and stated that an Official Liquidator has been appointed by the High Court of Madras in another matter wherein the respondent is one and the same. Both the counsel are directed to make submissions and place a copy of the order. The Registry is directed to issue notice to the Official Liquidator for making submissions in this regard. Put up on 23.10.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)